

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Pratibha Industries Limited Date of Commencement of Liquidation: 17-07-2023; List of Stakeholders as on Date: 20-08-2024; Name of IP: Mr. Avil Jerome Menezes; Process Number: 1; Last 5 digit of registration number: 10041

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	18	90267017199	18	89045766897	0	1221250303	0	Annexure 3
4	Unsecured financial creditors	1219	1934484893	1219	1818420225	0	116064667	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	635	240496685	632	135532753	0	104963932	0	Annexure 6
7	Operational creditors (Government Dues)	21	12970899156	17	7011254336	0	5959644820	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	513	4741049436	513	2592281170	0	2148768266	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		2406	110153947369	2399	100603255381	0	9550691988	0	